

facturers have been advised to manufacture such steels according to ISI specifications.

(c) Does not arise.

AGITATION BY FIREMEN

*568. SHRI R. K. SINHA :
SHRI R. BARUA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Railway Firemen have decided at their all India Conference at Wankaner in the 4th Week of July to launch another agitation if the 14 demands are not accepted by Government; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) According to information available with the Railway, certain resolutions were passed at a meeting of the Indian Railway Firemen's Association at Wankaner on 25-7-1968.

(b) Such demands are always examined on merits by Government when brought up by recognised Unions/Federations.

RE-EXPORT OF INDIAN GOODS BY EAST EUROPEAN COUNTRIES

*569. SHRI KANWAR LAL
GUPTA :
SHRI K. M. KUSHIK :

Will the Minister of COMMERCE be pleased to state :

(a) the quantity of tea exported during the last two years to each of the East European countries on rupee payment basis;

(b) the quantity of tea consumption in these countries;

(c) whether it is a fact that these countries export tea, gunny bags and many other articles to other countries and earn dollars;

(d) whether it is also a fact that these countries have appointed their agents to European Common Market countries; and

(e) if so, the steps Government propose to take to stop the re-export of Indian goods to those countries ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) and (b). Statements laid on the Table of the House. [Placed in Library. See No. LT-1786/68].

(c) Several commodities figure on the export lists of East European countries to different regions of the world including general currency areas. In regard to tea, what is exported is mostly indigenously produced, processed or blended tea and exports are mostly to Socialist countries. There is no evidence of the export of jute goods from these countries except from one about which adequate action has been taken. There may be some isolated cases of re-export of some of these commodities originally imported from India, but the quantities involved could not have been significant.

(d) Government of India are not aware of these countries having appointed their agents in E.C.M. countries.

(e) Whenever reports of re-export of Indian goods are brought to the notice of the Government, suitable action is taken and the matter taken up with the Government concerned where necessary.

DONATIONS BY M/S. DODSAL (P) LTD. TO THE CONGRESS PARTY FOR ELECTION PURPOSES

*570. SHRI BABURAO PATEL :
Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that M/s. Dodsal (P) Ltd. gave Rs. 35,000 to the Gujarat Pradesh Congress Committee and Rs. 25,000 to the Bombay Pradesh Congress Committee in February, 1967 as donations for General Elections;

(b) if so, whether these donations were given through Shri Kantilal Morarji Desai;

(c) whether it is a fact that M/s. P. C. Hansotia and Co., the Chartered Accountants, have passed a remark